

[Shri Dharambir Sinha]

Table a copy of the Annual Report (Part I) of the Registrar of Newspapers for India on Press in India, 1974. [Placed in Library. See No. LT-10255/78].

12.01 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th January, 1976, agreed without any amendment to the Maintenance of Internal Security (Amendment) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 22nd January, 1976."

- (ii) I am directed to inform the Lok Sabha that the Delhi Land Holdings (Ceiling) Amendment Bill, 1976 which was passed by the Lok Sabha at its sitting held on the 20th January, 1976, has been passed by the Rajya Sabha at its sitting held on the 27th January, 1976, with the following amendment:—

Enacting Formula

That at page 1, line 1,

for the word "Twenty-sixth" the word "Twenty-seventh" be substituted.

I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 128 of the Rules of Procedure and Conduct of Business in the Rajya Sabha with the request that

the concurrence of the Lok Sabha to the said amendment be communicated to this House.

DELHI LAND HOLDINGS (CEILING) AMENDMENT BILL

AS AMENDED BY RAJYA SABHA

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Delhi Land Holdings (Ceiling) Amendment Bill, 1976 which has been returned by Rajya Sabha with an amendment.

12.14 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILL AND RESOLUTIONS

FIFTY-NINTH REPORT

SHRI G. G. SWELL (Autonomous Districts): I beg to present the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY-FIRST REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Hundred and ninety-first Report of the Public Accounts Committee on Action Taken by Government on the recommendations contained in their Hundred and seventy-first Report on New Railway Lines.

12.02 hrs

ESTIMATES COMMITTEE

EIGHTY-SEVENTH REPORT AND MINUTES

SHRI R. K. SINHA (Faizabad): I beg to present the following Report